

Form C

[See rule 12(1)]

Form of Application for Nomination

(This form will be filled in by the holder(s) and submitted with the Certificates to the Post Master/Bank Official of the office where the Certificates stand registered).

To,

The Post Master/Branch Manager,

.....

Under provisions of rule 12 of the Kisan Vikas Patra Rules, 2014.

I/We.....the holder (s) of Kisan Vikas Patra Certificates detailed below, hereby nominate the persons mentioned below, who shall on my/our death, become entitled to the Certificate(s) and to be paid the sum thereon to the exclusion of all other persons. I/We hereby declare that I/We have not so far made any nomination in respect of these Certificates.

Sr. No.	Name of the nominee(s)	Full address	Date of birth of nominee in case of minor

2. As the nominee(s) at the serial number (s) above is/are minor(s), I/We appoint

Shri/Smt/
Kumari.....

(name and full address) as the person to receive the sum due thereto in the event of my/our death during the minority of the nominee(s).

3. The Certificates detailed below are enclosed.

Sl. No of Certificate(s)	Denomination	Date of birth	Office of Issue

Yours faithfully

Signataure (or thumb impression, if illiterate) of holder(s)

Address

.....

Witnesses –

1. Name Address.....
 2. Name Address

Note : In the case of illiterate holders, the witnesses shall be persons whose signature is known to the Post Office/ Bank.

Order of the Post Master/Bank Officer accepting the nomination

Date stamp of Post Office/Bank seal

Signature of Post Master/Bank Officer